

structions to the States to make *ad hoc* purchase of rice as soon as the main kharif crop is harvested;

(b) what is the position of rice crop in the chief rice-producing States and which States have followed the Central instructions; and

(c) the total rice purchased by each State?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) No, Sir.

(b) No estimates in respect of 1964-65 kharif crop are yet available. The indications, however, are that the prospects of the rice crop during 1964-65 are fairly good in all the States.

(c) Following quantities of rice have so far been procured from the current kharif crop i.e. 1964-65 on Central Government account in the States of Punjab and Madhya Pradesh:—

Punjab (upto 10-11-1964)—36,408 Metric tonnes.

Madhya Pradesh (upto 6-11-1964)—407 Metric tonnes.

#### CORPORATION FOR CASH CROPS

24. SHRI BABUBHAI M. CHINAI: Will the Minister of Food AND AGRICULTURE be pleased to state:

(a) whether there is any proposal under Government's consideration for setting up a corporation for cash crops; and

(b) if so, the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) Yes.

(b) The proposal is at present only at an exploratory stage. The State Governments have been asked whether any waste lands could be made

available for the purpose of reclamation and plantation of cash crops by a Central Corporation. Details of the proposal would be worked out when sufficient response is shown by the State Governments.

#### BAN ON EXPORT OF GROUNDNUT OIL FROM GUJARAT

25. SHRI DEOKINANDAN NARAYAN: Will the Minister of Food AND AGRICULTURE be pleased to state:

(a) whether the Government of Gujarat have banned the export of groundnut oil from Gujarat since September, 1964; and

(b) if so, whether the Government of India were consulted in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN):

(a) Yes, Sir. The ban on export of groundnut (whole and seeds) and groundnut oil out of Gujarat was imposed by the Government of Gujarat with effect from the 22nd July, 1964.

(b) The decision to impose this ban was taken by the State Government after consultation with the Minister of Food and Agriculture on 21st July, 1964 when he visited that State.

#### FOOD SUBSIDY GIVEN TO STATES

26. { SHRIMATI DEVAKI  
GOPIDAS;  
SHRI PALAT KUNHI  
KOYA:

Will the Minister of Food AND AGRICULTURE be pleased to state the amount of food subsidy given by the Central Government to each State in 1962 and 1963?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): No cash subsidies as such are paid to the State Governments in respect of food-

grains supplied to them. Foodgrains are, however, sold to State Governments, fair price shops, etc., at subsidised prices resulting in a loss to the Centre which is exhibited in the accounts as Trading Loss. The total amount of loss incurred by Government in the sale of foodgrains during the years 1962-63 and 1963-64 was as follows:—

1962-63	..	Rs. 27.15 crores
1963-64	..	Rs. 30.91 crores

### सहकारी कृषि-समितियों का सर्वेक्षण

२७. श्री राम सहाय : क्या सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेगा कि :

(क) क्या सरकार ने देश में बनी सहकारी कृषि-समितियों की स्थिति के सम्बन्ध में कोई सर्वेक्षण करवाया है; और

(ख) ऐसी कितनी समितियां नष्ट हो चुकी हैं और कितनी भली प्रकार कार्य कर रही हैं ?

### †[SURVEY OF CO-OPERATIVE FARMING SOCIETIES

27. SHRI RAM SAHAI: Will the Minister of COMMUNITY DEVELOPMENT AND Co-OPERATION be pleased to state:

(a) whether Government have conducted any survey of the conditions of the Co-operative Farming Societies formed in the country; and

(b) the number of such Societies which have been dissolved and the number of those which are working smoothly?]

सामुदायिक विकास तथा सहकार मंत्रालय में उपमंत्री (श्री बी० एस० मूति) : (क) जी हां। प्रोफेसर डी० आर० गाडगिल की

अध्यक्षता में सहकारी खेती कार्यक्रम का आंकन तथा मूल्यांकन करने के लिए एक निदेशन समिति नियुक्त की गई है। ३० मार्गदर्शी प्रायोजनाओं में स्थित १२७ समितियों के सर्वेक्षण का कार्य ७ एग्रो-इकानामिक रिसर्च सेन्टर्स को सौंपा गया है।

(ख) इन समितियों के कार्यचालन का विस्तृत ब्यौरा निदेशन समिति की रिपोर्ट मिलने पर उपलब्ध होगा।

†[THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) Yes, Sir. A Committee of Direction, under the Chairmanship of Professor D. R. Gadgil, has been appointed to make an assessment and evaluation of the co-operative farming programme. The work of surveying 127 societies situated in 30 pilot projects, has been entrusted to 7 agro-economic research centres.

(b) Details regarding the working of these societies will be available on receipt of the report of the Committee of Direction.]

### COCHIN SHIPYARD

28. SHRIMATI DEVAKI GOPIDAS: Will the Minister of TRANSPORT be pleased to state:

(a) how far the setting up of the Shipyards at Cochin has progressed and when it is expected to be inaugurated; and

(b) what are the causes of such inordinate delay?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) Negotiations with the Mitsubishi Heavy Industries Ltd., Japan for collaboration in the project have reached an advanced stage. A written communication from that firm indicating their views on the various aspects of the